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ITEM NO.40

REGISTRAR COURT. 1

SECTION X

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 05/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr. Gaichangpou Gangmei, Adv.

Mr. Sridhar Potaraju, Adv.

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for respondent Nos.1 to 3 submits that he
has already filed vakalatnama on behalf of respondent Nos.1 to
3 but counter affidavit has been filed on behalf of respondent
Nos.2 and 3 and he adopts the same counter affidavit for
respondent No.1 also.

Respondent No.4 has already filed the counter affidavit.

The matter stands complete.

Registry to process the same for listing before th

e

Signature Not Verified

Hon'ble Court, as per rules.

Digitally signed by

SONALI SAUND

Date: 2016.07.06

12:05:29 IST

Reason:

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(PAWAN DEV KOTWA

Registrar